

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-32-2020**

Antonio Manuel Faria Ramos ... Applicant

Versus

The State of Goa ... Respondent

Shri Rohan Desai, Advocate for the Applicant.

Shri P. Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 1st October 2020

P.C. :

Given the later development in the pending case before the trial Court, the applicant's counsel seeks time.

2. Post the matter on 15.10.2020.

DAMA SESHADRI NAIDU, J.

NH